

(a) whether it is a fact that Government have permitted the daughter of A. Z. Phizo to visit London; and

(b) if so, what is the purpose of the visit?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes.

(b) To meet her father.

HOUSES OF DEFENCE PERSONNEL WHO WERE KILLED DURING CHINESE AGGRESSION

*419. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:

(a) whether any cases have come to the notice of his Ministry that some houses of the defence personnel who were killed during the Chinese aggression are in possession of tenants and they are not available for use to the families of the deceased defence personnel; and

(b) if the reply to part (a) above be in the affirmative, what steps have been taken by Government to get such houses vacated for the families of the deceased defence personnel?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) No such case has come to the notice of the Ministry of Defence.

(b) Does not arise.

DOCUMENTARY FILM ON 'CAREER IN PHARMACY'

*420. SHRI ARJUN ARORA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state when the documentary film on the 'Career in Pharmacy' as recommended by the Ministry of Health, is likely to be ready?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): A film on Pharmacy

was included in the proposals of the Ministry of Health for the year 1963-64 along with other films. During discussion of these proposals in connection with the production programme of the Films Division for 1963-64 it was decided in consultation with representatives of the Health Ministry to prefer some other films of theirs to it.

RECOGNISED UNIONS IN BHARAT ELECTRONICS LTD. AND HINDUSTAN AIRCRAFT LTD.

*421. { SHRI P. K. KUMARAN:
Dr. A. SUBBA RAO:

Will the Minister of DEFENCE be pleased to state:

(a) the number of recognised Unions in the Bharat Electronics Ltd. and the Hindustan Aircraft Ltd., Bangalore;

(b) what are their respective membership figures; and

(c) whether any code of discipline has been agreed to for implementation between the Unions and the managements concerned; and if not, what is the reason for the delay?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMIAH): (a) None.

(b) Does not arise.

(c) The draft Codes of Discipline as finalised by the Managements in consultation with Labour are now under consideration by Government.

KOREAN CONSULATE-GENERAL IN NEW DELHI

*422. SHRI SUNDARMANI PATEL: Will the PRIME MINISTER be pleased to state:

(a) the date on which the Government of South Korea established its Consulate-General in New Delhi; and

(b) when the Government of India will establish in Consulate-General in Seoul in South Korea?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Government of South Korea established their Consulate General in New Delhi on 18th April, 1962.

(b) We had decided to establish an Indian Consulate General in Seoul last year. However, due to the Emergency it had not been possible to do so but we hope to be able to do this before long.

†ALLOTMENT OF RESIDENTIAL ACCOMMODATION TO PRESS CORRESPONDENTS

3. SHRI DAHYABHAI V. PATEL: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) whether a request for transfer of tenancy of Government flat No. 12, Sujan Singh Park New Delhi to another Press Correspondent has been received by Government; and

(b) the number of applications for flats from Press Correspondents pending with Government prior to this?

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) and (b) No such request for the transfer of the tenancy of 12, Sujan Singh Park to another Press Correspondent has been received by the Directorate of Estates so far. This house is not in the Press Pool. 46 houses and 12 hostel units have been placed in the Press Pool. It was decided to add another 10 houses to the Press Pool this year of which 8 have been allotted and 2 will be allotted shortly. This will make a total of 68 residential units comprising 56 houses and 12 hostel units. Allotment of houses in the Press Pool is done on the recommendation of the Press Association. No applications as

such are pending with the Government for allotment to Press Correspondents.

PILOT PROJECTS FOR UTILISATION OF RURAL MAN-POWER

291. SHRI V. M. CHORDIA: Will the Minister of PLANNING be pleased to state:

(a) how many pilot projects for the utilisation of rural man-power were set up in the State of Madhya Pradesh in the year 1961-62 and at what places these were set up;

(b) how many pilot projects for the utilisation of rural man-power are proposed to be set up in the State of Madhya Pradesh in the Third Five Year Plan; and

(c) what was the amount sanctioned in respect of pilot projects referred to in part (a) above and how much amount is proposed to be sanctioned in respect of pilot projects referred to in part (b) above?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) to (c) The scheme of Pilot Projects for utilisation of rural manpower was initiated towards the close of 1960 and during the year 1961 and 1962 Government of Madhya Pradesh selected the following blocks for the implementation of the scheme:

S'rmaur	(D'istrict	Rewa)
Ater	(" "	Bh'nd)
Malkh'iroda	(" "	B'laspur)
Gh'arsore	(" "	Seoni)
N'rs'mhapur	(" "	Narsimhapur)
B'la'gar'h	(" "	Raipur)
Bagli	(" "	Dewas)
Bajpur	(" "	Khargone)
Tendu Kheda	(" "	Damoh)
Ashta	(" "	Schore)
Kusmi	(" "	Surguja)
Shahpur	(" "	Betul)
Majhauli	(" "	S'dhi)

†Short Notice Question.